Annexure-VII	
Name of the corporate debtor: Supreme Infrastructure Bot Private Limited	
Date of commencement of CIRP:22.05.2024	
List of creditors as on:12.08.2024	

List of operational creditors (Government dues)

SI. No.	Details of Claimant		Details of Claimant Details of claim received								contingent	mutual dues, that		Amount of claim under verification
								Amount						
							Amount	covered						
					Amount of		covered by	by	Whether	% of voting				
			Date of		claim	Nature of	security	guarante	related	share in CoC, if				
	Department	Government	receipt	Amount claimed	admitted	claim	interest	е	party?	applicable				
	Asst Commissioner of													
4	Income Tax- 15(3)(2),		10.06.2024	68,67,773.00									68,67,773.00	
1	Mumbai													
	Total 68,67,773.			68,67,773.00	-		-	-	-	-		-	68,67,773.00	